

cussed with the Government of India and the manufacturers in Zonal Conference. Based upon this, a supply plan is drawn up indicating the requirements to be met from indigenous sources and the deficit between the net requirement and indigenous supply, to be met by the Central Fertiliser Pool. However, as the season progresses actual demand of the cultivators is conditioned by a variety of factors such as the rainfall and climatic conditions etc. The supply from the indigenous sources sometimes falls short of the commitments for such reasons as:—

(1) Short-fall in production due to plant shut down owing to labour trouble etc.

(2) Lower production owing to such factors as short supply of power.

(3) Non-lifting by the distributing agencies in time for such reasons as slackness of demand on the part of the cultivators or financial constraints etc.

Whenever such a situation is reported by the State Government, arrangements are made for rushing additional supplies from the Central Fertiliser Pool to meet the shortage.

In order to meet normal as well as emergent requirements of the States, recourse has been taken by the Central Fertilizer Pool for buffer stocking of fertilisers. The Government of West Bengal has been requested to arrange for storage facilities at suitable strategic locations so that buffer stocks could be kept there.

#### **Irrigation Projects in Bihar and U.P.**

2585. SHRI CHITTA BASU:  
SHRI C. R. MAHATA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the names of the irrigation projects in Bihar and Uttar Pradesh with feed-water from the river Ganga san-

ctioned by the Planning Commission during the last three years;

(b) the quantity of the Ganga-waters which have been diverted from the main flow to meet the needs of the projects; and

(c) whether any such projects are now awaiting clearance from the Commission?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The names of irrigation projects in Bihar and U.P. approved by the Planning Commission during the last 3 years envisaging utilisation of Ganga water are given at Statement—I.

(b) All the above schemes are, at present, under construction and no water has been diverted so far from the flow of the Ganga.

(c) Names of projects in the States of Bihar and U.P. in the Ganga Basin received from the State Government for clearance are given at Statement-II.

#### **Statement—I**

##### *Irrigation Schemes from Ganga Sanctioned in last three years*

#### **A—Bihar**

##### **Name of Scheme**

1. Dakranalla Pump Canal Phase-I
2. Surajgarh Pump Canal
3. Beteswarsthan Pump Canal-Phase-I.

#### **B—Uttar Pradesh**

1. Umarhat Pump Canal
2. Dheba Pump Canal
3. Madhya Ganga Canal

#### **Statement—II**

##### *Irrigation Schemes from Ganga under examination*

#### **A—Bihar**

1. Sakrigali Pump Canal
2. Bateswarsthan Pump Canal Phase—II.

3. Zamania Pump Canal
4. Barari Pump Canal
5. Ajgaibinath Pump Canal
6. Sukhsenaghat Pump Canal
7. Dakranalla Pump Canal Phase-II

**B—Uttar Pradesh**

1. Increasing Capacity of Deokali Pumped Canal
2. Increasing capacity of Zamania Pumped Canal
3. Gyanpur Pumped Canal
4. Modernisation of Agra Canal
5. Eastern Ganga Canal
6. Parallel Lower Ganga (Raised)

**Survey of Average Working Days in Rural Areas**

2586. SHRI D. B. CHANDRE GOWDA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Central Government have conducted any survey regarding the average of peoples' working days in a year, particularly in the rural areas; and

(b) what steps have been taken by the Government for promoting rural development and for providing employment opportunities during the off season?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). Information is being collected and would be laid on the Table of the House.

**Schemes given by States under Rural Development**

2587. DR. VASANT KUMAR PANDIT: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the names of the States which have given schemes under the Rural Development, food for work scheme and microplanning projects according to the policy of Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Foodgrains assistance under the scheme food for work has been availed of so far by Assam, Bihar, Himachal Pradesh, Karnataka, Maharashtra, Orissa, Uttar Pradesh and West Bengal. Requests for foodgrains assistance have also been received from Andhra Pradesh, Gujarat, Haryana, Kerala and Rajasthan. No proposals as such have been received from State Governments in respect of micro-level planning for blocks.

**National Commission to review Education System**

2588. SHRI K. A. RAJAN:  
 SHRI O. P. TYAGI:  
 SHRI K. LAKKAPPA:  
 SHRI M. KALYANASUN-  
 DARAM:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a note has been sent to Government by Shri Jayaprakash Narayan suggesting the reorientation of the present education system;

(b) if so, Government's reaction thereto; and

(c) whether Government propose to set up a National Commission to review the education system?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The Government have received a letter from Shri Jayaprakash Narayan enclosing the draft of a plan for radical educational reconstruction said to have been prepared by Justice Tarkunde, the final version of which is expected to be finalised by the end of December, 1977. The Government are awaiting the finalised plan.

(c) There is no proposal to set up a National Commission to review the education system, before the Government at present.